

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:4236
ANSWERED ON:19.08.2010
SETTING UP OF MRPL REFINERY IN GUJARAT
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Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether the Union Government is considering to set up Mangalore Refinery Petrochemicals Ltd. refinery unit in Gujarat which is a subsidiary company of Oil and Natural Gas Corporation (ONGC);and

(b) if so, the time by which the said proposal is likely to be implemented?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI JITIN PRASADA)

(a) &(b): Consequent on de-licensing of refinery sector since June, 1998, a refinery can be set up by a Private or Public Enterprise anywhere in India, depending on commercial viability. Mangalore Refinery & Petrochemicals Limited has informed that there is no proposal for setting up a refinery unit in Gujarat.